

- (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—
  - (a) Annual Report and Accounts of the National Industrial Corridor Development and Implementation Trust (NICDIT), [formerly, Delhi Mumbai Industrial Corridor Project Implementation Trust Fund (DMICPITE)] New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T. 385/17/19]

#### **Notification of the Department of Agricultural Research and Education**

**कृषि और विकास कल्याण मंत्रालय में राज्य मंत्री (श्री कैलाश चौधरी):** महोदय, मैं डॉ. राजेन्द्र प्रसाद केंद्रीय कृषि विश्वविद्यालय अधिनियम, 2016 की धारा 46 की उप धारा (2) के अधीन डॉ. राजेन्द्र प्रसाद केंद्रीय कृषि विश्वविद्यालय के अध्यादेश सं. 74, दिनांक 15 सितम्बर, 2017 के संशोधन को प्रकाशित करने वाली कृषि एवं किसान कल्याण मंत्रालय (कृषि अनुसंधान एवं शिक्षा विभाग) की अधिसूचना सं. 16/आर.पी.सी.ए.यू. (वीसी) पूसा., दिनांक 9 जुलाई, 2018 की एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ।

[Placed in Library. *See* No. L.T. 505/17/19]

#### **STATEMENTS BY MINISTERS**

##### **Status of implementation of recommendations contained in the Twenty-third Report of the Department-related Parliamentary Standing Committee on Defence**

THE MINISTER OF STATE IN THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY; AND THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): Sir, I lay a statement regarding Status of implementation of recommendations contained in the Twenty-third Report of the Department-related Parliamentary Standing Committee on Defence on 'Proxy and Postal voting by Defence Services Personnel in General Elections - An evaluation'.

##### **Status of implementation of recommendations contained in the Fifty-first Report of the Department-related Parliamentary Standing Committee on Chemicals and Fertilizers**

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING; AND THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILISERS